## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4275 ANSWERED ON:07.08.2014 RURAL EMPLOYMENT SCHEMES Chavan Shri Harishchandra Deoram

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of rural employment schemes being implemented by the Union Government;
- (b) the details of target set and achievements made under these schemes during the last three years, State-wise and scheme-wise;
- (c) whether the financial assistance has been provided to all the States under these schemes; and
- (d) if so, the details thereof for the above period, scheme-wise and State/UT-wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) The Ministry of Rural Development is implementing, through State Governments, two major programmes for generation of wage employment opportunities, namely, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for wage employment and Aajeevika Skills which is a placement linked skill development programmeunder National Rural Livelihoods Mission for rural poor youth.
- (b) MGNREGS is a demand driven programme governed by Mahatma Gandhi National Rural Employment Guarantee Act, 2005. There is no fixed target under MGNREGA. State/UT-wise details of number of households provided employment and parson-days generated in last three years are given in Annexure I. The details of State/ UT-wise target set and achievements made under AajeevikaSkillsare given in Annexure II.
- (c) and (d) The details of State/UT-wise funds released under MGNREGS are given in Annexure III. Under Aajeevika Skills funds are released to State Government for projects as per States Annual Action Plan (AAP). Where a State does not have AAP, funds are released for projects through designated Central Technical Support Agencies. Financial assistance provided to the States under AAP is given in Annexure IV.